NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.56/ 2017	-	For hearing	66	Burrito Restaurants Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

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ORDER

PCS for Petitioner is Present. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD is present. Heard them. Petition is reserved for orders. In the meantime, PCS for Petitioner is directed to file one certificate from C.A that, pleadings are in accordance with Section 133 of the Companies Act, 2013.

Member (T)

Member (J)